

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 14<sup>th</sup> day of May, 2019

**ORIGINAL APPLICATION NO. 330/00920 of 2018**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Kamlesh Vishwakarma .....Applicant.

**VERSUS**

Union of India and others .....Respondents

Advocates for the Applicant : Shri H.P. Sahi/Shri Sankalp P.  
Narain/Shri Samarath Singh

Advocate for the Respondents : Shri Dinesh Mishra

**ORDER**

**BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

List revised. None is present for the parties.

2. On perusal of file, it is seen that even on previous dates i.e. 16.11.2018, 06.12.2018, 5.2.2019 and 29.4.2019, counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant to pursue his case. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(PRADEEP KUMAR)  
Member (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Manish/-